

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 5084 of 2018 & IA No. 522 OF 2019

Dated: 22nd October, 2019

In the matter of:

Essar Steel India Ltd.

.... Appellant(s)

Versus

Dakshin Gujarat Vij Company Ltd.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.01.2020**.

Court Master

NR